

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (SJ) No.256 of 2013

Pravin Kumar Jain -----
..... Appellant
Versus
The Union of India through C.B.I. Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant : Mr. Rajiva Sharma, Sr. Advocate
For the C.B.I. : Mr. B. K. Prasad, Advocate

Order No.03 Dated- 24.06.2020

Heard the parties through video conferencing.

Learned senior counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal after three weeks.

Animesh/

(Anil Kumar Choudhary, J.)